

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SMARTEC BUILD SYSTEMS PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	SMARTEC BUILD SYSTEMS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20/01/2010
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies-Hyderabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74930TG2010PTC066739
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	239/A, MLA Colony, Road No 12, Banjara Hills Hyderabad, Telangana-500034, India.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	13.11.2019 (Date of order of Hon'ble NCLT for Liquidation)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	13.11.2019 [Date of appointment of Liquidator: 19.11.2019; Date on which certified copy of order received by Liquidator: 03.12.2019]
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	SANJAY KUMAR SHARDA Registration No: IBBI/IPA-001/IP-P00512/2017-2018/10913
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 1-7-264/2017, II Floor, Emerald House, SD Road, Secunderabad, Telangana-500003. Email: sanjay.ca@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address: 1-7-264/2017, II Floor, Emerald House, SD Road, Secunderabad, Telangana-500003. Email for correspondence: smartec@sunilsanjay.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	06.01.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the SMARTEC BUILD SYSTEMS PRIVATE LIMITED on 13/11/2019. Liquidator was appointed on 19/11/2019 (Order received by the Liquidator on 03/12/2019).

The stakeholders of SMARTEC BUILD SYSTEMS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 06/01/2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



S. Sanjay K

Sanjay Kumar Sharda

Date: 6th December, 2019

Liquidator for Smartec Build Systems Private Limited

Place: Secunderabad

Regn.No. IBBI/IPA-001/IP-P00512/2017-2018/10913